

[Mr. Speaker]

year 1955-56 vice Shri V. V. Giri resigned."

*The motion was adopted.*

Mr. Speaker: I have to inform the House that the following dates have been fixed for receiving nominations and withdrawal of candidatures and for holding election, if necessary, in connection with the Committee on Public Accounts:

Date for nominations.	Date for withdrawal.	Date for election.
2-8-1955	3-8-1955	5-8-1955

The nominations to the Committee and the withdrawal of candidatures will be received in the Parliamentary Notice Office upto 4 P.M. on the dates mentioned for the purpose.

The election, which will be conducted by means of the single transferable vote, will be held in Committee Room No. 62, First Floor, Parliament House between the hours 11 A.M. to 1-30 P.M.

#### PRESS AND REGISTRATION OF BOOKS (AMENDMENT) BILL, 1952

The Minister of Information and Broadcasting (Dr. Keskar): I beg to move for leave to withdraw the Bill further to amend the Press and Registration of Books Act, 1867.

Mr. Speaker: The question is:

"That leave be granted to withdraw the Bill further to amend the Press and Registration of Books Act, 1867."

*The motion was adopted.*

Mr. Speaker: The Bill is therefore withdrawn.

#### PRESS AND REGISTRATION OF BOOKS (AMENDMENT) BILL, 1955

The Minister of Information and Broadcasting (Dr. Keskar): I beg to move for leave to introduce a Bill

further to amend the Press and Registration of Books Act, 1867.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Press and Registration of Books Act, 1867."

*The motion was adopted.*

Dr. Keskar: I introduce the Bill.

#### STATE BANK OF INDIA (AMENDMENT) BILL

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): I beg to move for leave to introduce a Bill to amend the State Bank of India Act, 1955.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to amend the State Bank of India Act, 1955."

*The motion was adopted.*

Shri A. C. Guha: I introduce the Bill.

#### PAPER LAID ON THE TABLE

STATEMENT GIVING REASONS FOR PROMULGATING THE STATE BANK OF INDIA (AMENDMENT) ORDINANCE

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): I beg to lay on the Table a copy of the explanatory statement giving reasons for the immediate legislation by ordinance as required under rule 89(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. (See Appendix III, annexure 24.)

#### INDIAN TARIFF (AMENDMENT) BILL, 1955

Mr. Speaker: Before we proceed to the usual business, I have to make a statement. The Indian Tariff (Amend-